

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 133(ND)12
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. IL and FS V/s. M/s. Regional Airport Holdings International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Jaseedli Gogia	ADV Respondents	ADV Respondents	Jaseedli
2.	Mr. Harshit Agarwal	ADV Respondents	ADV Respondents	Harshit
3.	Mr. AABHAS KSHETARPAL	ADV. PETITIONER	ADV. PETITIONER	A.
2.	Mr. RITIN RAI	ADV. PETITIONER	ADV. PETITIONER	A.

ORDER

At the request of the parties, adjourned to 05.05.2017.

[S.K. MOHAPATRA]
MEMER [T]

[INA MALHOTRA]
MEMBER [JUDICIAL]